BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 30/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

United Projects Constructions Ltd.

V/s.

Aerocon Buildwell Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. MIKSHBINGH CHOUHAN ADVOCATE

Appli Cank

2. Bharmik Barot For mr. Towark Wamerni for Mr. Munshi

ADVOLATE

Respondent

ORDER

Learned Advocate Mr. Nilesh Singh Chouhan i/b Dalal Associates present for Operational Creditor/ Petitioner. Learned Advocate Mr. Dharmik Barot i/b M. Munshi & Associates present for Respondent.

As per the directions vide order dated 27.11.2017 of this Tribunal, both side submitted copies of affidavits and documents which they have filed before the Hon'ble NCLAT.

Petitioner requested for some time.

List the matter on 22.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.